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श्रो उप

जैसे सुकुल साहब ने और दूसरे मैम्बर्ज ने अपने ख्यालात का इजहार किया है मैं इस बात से इतफाक करता हूं कि बिजनेस एडवाइजरों कमेटी के तसविये पर अगर हाउस कोई दूसरा इजतमाई तौर पर या अक्सरियत के साथ यह तसविया करे कि इस पर हम मजोद बहस करेंगे तो मैं समझता हं कि इस पर कोई मुवानियत या रुकावट नहीं होगी और नहीं ग्रानी चाहिए लेकिन मेरा कहना सिर्फ यह है कि म्राज दूसरा रेजोल्य शन भो हमें लेना है तो अगर आज वह मब नहीं होगा तो फिर उसमें दुखारो होगी। अगर ऐसी गुंजाइश निकलती है कि दूसरा रेजोल्युशन भी होता है तो जो में म्बर बोलना चाहते हैं उन्हें मौका देने में कोई दृश्वारी नहीं है।

श्री हुक्मदेव नारायण यादव : 4.20 पर मुव करा दिया जाए। (व्यवधान)

RESOLUTION RE. PROVIDING FREE AND COMPURSORY EDUCATION FOR ALL CHILDREN UNTIL THEY COM-PLETE THE AGE OF FIGHTEEN YEARS—Contd

SHRI SANKAR PRASAD MITRA Vice-Chairman, (West Bengal): Mr. agree with the spirit of this Resolution, but 1 regret that the reasons advanced in favour of the operative part of the Resolution do not seem to me to be justified. I do not think that illiteracy is a reason which is causing fissiparious tendencies in our country. In fact, separatist and fissiparious forces are intellectual forces and they are encouraging fissiparioai and separatist moves for enjoying the full benefits and fruits of life. Illiteracy, however, has its effect on superstitions and .1 prejudices. It has effect on family planning. It has etloct on taking of advantages for rural -development projects. 11 may have elfecr on infant mortality. fertility, birth-rates, etc. But fissiparious tendency is certainly not one of the effects. Sir, the Union Education Minister v/as good enough to make a statement a few. weeks ago that their aim is to intiodiice universal primar? by 1990. But recently I have educat-'on read in newspapers

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that she has changed her stand. She has shifted from that stand and she now says that this aim cannot be achieved unless growth of population is also checked.

Sir, the high diop-out rates in this country are well-known. The highest drop-out is in Mari.'pur which is to the extent of 83 per cent. In Uttar Pradesh, the drop-out is to the extent of SO per cent. Then the nine States including Bihar, Madhya backward Pradesh and Rajasthan appear to be the victims of alarming illiteracy. Thcue backward States have the worst record also in family planning. Kerala has the highest literacy of 70 per cent. The drop-outs there come to about 11.1 per cent which is the lowest in the country. Once the benefits of education are apparent to people, the drop-out rati would our proportionately diminish. In 1982-83. the Central Government gave Rs. 4.82 crores to backward States for non-formal education. But we have to find out why these drop-outs arc As far as our information goes, taking place. out of two or ibree children, one has to augment the laaafly income and invariably he has to drop out cr the school. Oue of lire hon. Members from this side has stated that the West Bengal Government has been giving a subsidy of Rs. 30|- to families which send their boys or girls to primary schools. That is undoubtedly a welcome IVOVC. But look at the sum of Rs. 30J-. Today, Rs. 30J- is a very paltry sum. If a young boy or a girl has to earn to maintain the family, he would have to ejarn much more than Rs. 30J-. From my own experience, I can tell you that in one of the villages in West Bengal I had met a boy near a Railwav bridge seling lozenges in a glass box. I asked him why he had no: gone to the school. He said, "My father works in the field. He is unable to maintain the family. He has asked me to come out of the school and take to this trade of selling lozenges." I asked him, "How much do you earn a month?'. He said, "When I am lucky, I may earn about Rs. 60 to Rs. 65 per month." Therefore!, if if he is earning Rs. 60 to Rs. 65 a month after coming out of the. school, why-should the family be satisfied with only Rs; 30 a month? This is the state *oi* affairs in our countrr today. (Time tell-

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rfnggj Just one minute, Sir. The Sixth Plan for the first time views education as development input rather than service. Higher literacy helps rural masses to take greater advantage of official and voluntary schemes. Highly literate States like Kerala have the lowest levels of infant mor-taity, fertility, birth rates, etc. The female literacy in our country is beow 25 per cent. The male average literacy is a little over 36 per cent. And if you think of girls, 77 per cent of the girls between the ages of 6 and 14 never go to any schools at all.

Sir, I had been to the People's Republic of China in October. 19S2. in a delegation led by Mr. B. N. Pande, who was, till recently, a Member of this House. 1 made thorough enquiries of Chinese educationists as to the state of education there. And I found thai in that country nearly 93 per cent of the schoolgoing children go to school. China has also introduced a completely new method. They have started a Ceni.ral Television University. Education by radio and television is a new form of adult education introduced in that country which is being developed. They have 280.C00 regular students and 4,000 full time teachers in the Central Television University, The Central Television University is meant for beys and girls who have reached up to the secondary school stage, and there after they are given va-roius courses, for instance, courses in commonly used basic science and engineering, advan.'sd mathematics, physic", chemistry, engineering mechanics, electrical engineering fundamentals, basic mechanical designs, elementary electronic technology, computer principle. Algorithm language, biology and English. The full-time students can take all ihe courses. The part-time students can take two courses And spare timt students can take one course. Apart from the Centra, Television University, they have similar courses introduced in 25 provinces and 3 oentrally-adminis'er-ed municipalities. They have also even ing universities and , correspondence courses to spread education, as far as possible. 1 support the proposals 'made by the other Members. .'. Myviecommendatun to the Government fG'iwfa. is'that since television and radio arc rapidly expanding in

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our coantry, TV and radio should be immediately: taken charge of for spending mass literacy.

SHRI P. N. S VI (Uttar Fractal ' Mr. Vice-CTiiriiian I am res!!', very much thank* il is you for giving ae ct chanc: to speak on this Tery iinp'>ita:t subject of education.

Sir, education is very important not only for our individual development but for our social development also. And specially in our democratic setup, its importance needs, perhaps, no over-emphasis. As a matter of common sense, without education we car neither read our Constitution nor car we know what our rights and wha' our duties are and ignoran about the constitutional if we are provisions and if we are ignorant about the law o the land and if we do not know wha our rights and duties towards the so ciety as a whole are, I think we wil not be able to contribute to the ob jective in the existing t the desired level. conditions The Resolution c our hon. colleague, Shri Buddha Pri ya Maurya, is perhaps а projectio of what has been provided for i article 45 under the Directive Prine pies of State Policy. Article 45 pre vides: "The State shall endeavour ' provide within a period of ten yea from the commencement of this Cot stitution for free and compulsory ed' cation for all children until they ^cor plete the age of 14 years". Our fi end, Mr. Maurya, hag come up wi a Resolution where by this age-lin is sought to be raised to 18 years i stead of the present 14 years. So would like to. suggest a slight amen ment only, because we have not ; beea able to achieve the target I down under this article 45, it sh not perhaps be very prudent on I part to increase this agelimit to years. First of all. we .should mi .everyone, educated or literate up the, agelimit of .14 years and the after only we should try to raise (level.

Re. Prowidino free [RAJYA SABHA] until hey complete 280 279 k compulsory education for all children

the age of eight.en uturs

[Shri P. N. Sukul]

Sir, as regards the importance of education, I would lik« to quote here from a speech of our Prime Minister, Shrimati Indira Gandhi delivered at the meeting of the National Development Council on March 14, 1982. She said: "Education holds the key to human resource development which is crucial for any meaningful and accle-rated economic and social progress. The rapid spread of elementary education is essential. The number of children attending schools in the age-group of 6 to 14 years has grown over the years but the rate of growth of 20 lakhs per year in tSe Fifth Plan Period and about 28 lakhs last year i_s far too low an_o will have to increase if an additional seven crore children are to be brought into our schools in the next ten years. We are pledged to providing free and compulsory education for all children in the age-group of 6 to 14 years by 1990. Special attention must be given to girls' education, to backward classes as well as the use of notiformal education. Efforts should also be made to cover the entire illiterate population in the age-group of 15 to 35 years under the Adult Education and Literacy Programmes by 1990." So, we see that our aim, in fact, is to make jvery one literat_e up to the ag_e of 14 fears by the end of this decade. In he same connection, Sir, I would like o mention that I think it was in 1981 hat our present Education Minister, Shrimati Sheila Kaul, also mentioned ibout this target of making everybody iterate, or for wiping out illiteracy rom this land, by 1990. Although, Sir, irhen we view it with the progress iade, it doe, not seem verv realistic.

mean this target, but still efforts ave to be made. And, it is also very ood that our Prime Minister's new 5-point programme includes Adult ducation and envisages greater in-ilvement by students in eradicating literacy. Despite all our efforts, Sir, i so many of our colleagues have »1-»dy mentioned, the incidence of iteracy today in our country still is

63.83 pei cent, as per 1981 census. In 1947, when we became free, this literacy was 14.9 per cent. Against this, in 1951, our literacy grew to a level of 16.6 per cent and in 1971. it went up to 29.45 per cent, and in 1981, it increased to 36.17 per cent. That is why, our Government is to be congratulated on this score that despite increase in population every year and every day and despite new children produced every minute[^] our Government has at least been able to ensure stepping un of literacy, due to various programme** of the Government, no doubt. But as I said, still we a^e verv mu"h behind the mark. It is also tme that the number of primary schools in this country since Independence has gone up by 500 per cent. So much money is being spent on our educational programme. But still, much has to be done, especially in these traditionally backward areas where people do not wan' to be educated at all, like our tribals. Real work has to be done in our forests and in traditionally backward areas where we have to go and spread literacy in such backward areas.

The fourth All-India Educational Survey says that only 47 per cent of our primary schools aiein permanent buildings. Therefore, if we want to spread education, we should have the necessary infrastructure that is, we should have pucca buildings for the primary schools. I am not talking of other schools, but at least for primary schools we should have pucca buildings. About 47 per cent means, half of them only have permanent buildings and half of the schools are held under trees or anywhere else. This Survey also said that 60 per cent in urban areas and 80 per cent in. rural areas, of the primary schools have no toilet for students. These facilities have also to be provided. In thousands of schools, there are not even adequate number of blackboards s° that the students could be taught with its help. About 25 per cent of the primary schools and middleschools do not have, mats to sit

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upon, or any kind of furniture at all. And in so many schools, there is only one teacher to teach right from class 1 to class 5. All these inadequacies have to b_e removed if we really want to spread education and want people to be educated. In this connection, it will not be, perhaps, irrelevant for me to say that under the old UGC scheme of adult education and extension programme, the participating college or university used adult education project to organise of 10 centres for 10 months with a cost of Rs. 14,000 for 300 learners' and the students' participation was voluntary. the revised guidelines Of the Still. *UGC* are almost the same. According to these guidelines on adu^t education programme, which are bas°d on the same approach, near, ly 50 students are to be involved for 3 hours a week for 40 weeks in a year and each student has to cover 12 families which he is supposed to visit in a month, which is wholly inadequate. This programme, as it is, will not be able to make people literate .because even if A,' B, C, i_s taught to them, they will forget and go back to illiteracy. So, а programme has to much better be Sir, I will also take this there. opportunity to say that, today, perhaps, because of the high incidence of illiteracy in our country, we are having corruption, we are having nepotism, we are having communal riots and we are in a very bad $j^*at \gg o'$ affaire because of the social nroH'-'ms That is why, I would like to ^'gerest that there should be mora¹ edwatlon also. At least at the primary level, ther_c should be moral education where the fundamentals of •deal human behaviour should b« taught to every student. Only then, we ;ihal] be able to make people literate, make people educated and make them meaningful for our democracy.

Sir, with thes_e words, I sunoort the fteaolution moved by Mr. Maurya.

उपसमाध्यक्ष (श्री संयद रहमत प्रली) : आ बलराज मिश्र । मेरी सम्बरों से रिक्वेस्ट यह है कि दोतीन मिनट में प्रपनी

until they complete *the age* of *eighteen years*

बात मुकस्मिल करें क्योंकि मिनिस्टर साहव का जवाब होना है ।

श्रो बुद्ध प्रिय मौर्य (ग्राँध प्रदेश) प मेरी ग्रापसे रिक्वेस्ट, गुजारिश है कि जवाब देने के लिये मुझे कम से कम 30 मिनट तो मिल जायें।

उपसमाध्यक्ष (श्रो सैंयद रहमत क्रलो) : 30 मिनट जबाव के लिये चाहियें, 30 मिनिस्टर के लिये चाहिएं। इसलिये जल्दी-अल्दी अपनी बात खत्म करें। और भी विजिनेस है।

श्वीमती रोडा मिस्ति (ग्रान्झ प्रदेश): मेरा टाइम कब ग्रायेगा, आप मुझे ऐक्योरेंस देंगे कि ग्राज मूव भी हो सकेगा?

भो हयातुल्ला ग्रंस रो (नाम-निर्देणित) मुझे तीन से ज्यादा मिनट दीजिए । मुई बहुत सी टैक्निकैलिटीज पर बोलना है इस पर अभी तक बहस नहीं हुई है कि कैंगे इसको बढ़ाना है, क्या करना है ।

श्री सुशील चन्द महन्त (हरियाणा) जो तीन मिनट वाले हैं उनको पह मौका दिया जाए ग्रौर ज्यादा बोलने वार को बाद में ।

श्री कालराज मिश्र (उत्तर प्रदेश) श्रीमन, मैं श्री मौर्य जी को बधाई दे चाहता हं कि उन्होंने इस प्रस्ताव द्वारा प्रकार की नीति के ग्रवलम्बन का श्रा किया है कि 18 वर्ष तक के यवकों स्वतन्त्र शिक्षा दी जाए, हर प्रकार सहयोग प्रदान किया जार दौर। ही साथ हिन्दस्तान के ग्रन्दर जो विर्ा मजहब, जातियों वाले लोग निवास ह हें उनके ग्रन्दर सामान्य तौर पर एक एक राष्ट्र की भावना का ग्राविर्भाव ऐसी शिक्षा का होना अत्यन्त ग्रावश्यक इस प्राधार पर ग्रगर शिक्षा की नीति ग्र गई तो निश्चित रूप से जो हम हिन्द को बनाना चाहते हैं, उस प्रकार हिन्दस्तान का स्वरूप हम देख सबे

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[श्री कलराज मिश्र]

लेकिन, श्रीमनु, जब हम आज की शिक्षा नीति के संचालन की ओर देखते हैं तो ऐसा लगता है कि जो प्राथमिकता देनी चाहिये इस जिला को वह प्राथमिकता नहीं दी गई। जो प्रायोरिटीज देनी चाहिएं वह प्रायोरिटी नहीं दी गयी और उसका परिणाम यह है कि जैसे सुकूल साहब ने कहा देश के ग्रान्दर ग्रनेकों ऐसे विद्यालय हैं, प्राइमरी स्कूल हैं, मिडिल स्कल हैं जिनमें बच्चों के बैठने के लिये टाट तक नहीं हैं, कूसिंयों की तो बात ही छोड दीजिये, पीने का पानी नहीं है। अभी भी बिना मकान के खुले ग्रासमान के नीचे बैठकर शिक्षा का ग्राध्य-यन बच्चे करते हैं। पानी बरसता है तो छटटी हो जाती है, धूप लगती है तो छट्टी हो जाती है ग्रीर वह बेचारे किसी तरीके से जिन्दगी बसर कर रहे हैं। शिक्षा को जो प्राथमिकता देनी चाहिए वह नहीं दी जा रही है। उसका परिणाम यह होता है कि जो पिछडे हए क्षेत्र हैं, बनवासी हैं, उन क्षेत्रों में सुदर गांवों में बसने वाल जो लोग हैं उन लोगो को शिक्षा का जैसा लाभ होना चाहिए वह लाभ प्रदान नहीं किया गया है। इसलिए श्रीमन, मैं तो यही कहुंगा कि 18 वर्ष तक के लोगों को जहां गुल्क मक्ति ो जाए, साथ ही साथ उनको विभिन्न कार का सहयोग भी प्रदान किया जाए। स सन्दर्भ में यह तभी सम्भव हो सकती है ब शिक्षा को प्राथमिकता के आधार पर ाचार करते हये हर क्षेत्र में समान रूप शिक्षा देने का प्रयास किया जाए। ो इस ग्रब्द पर इसलिये जोर दिया कि ज जो हमारे देश में विद्यालय चल हैं उनमें भैद हैं, डिस्क्रिमिनेशन है। ं जगहें पब्लिक स्कुल हैं। उनमें बे ही वे प्रवेश ले सकते हैं जिनके पास पैसा है। स्कलों में भी एडमिशन की समस्या) कोई संरक्षक चाहता है कि उसका ग ग्रच्छी जिसा ग्रहण कर सके तो ं उन प्राथमिक स्कूलों में उसको प्रवेश

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नहीं करा सकता क्योंकि उसके पास पैसा नहीं है। इसका नतीजा यह हो रहा है कि एक तरफ तो बहे-बड़े साज-सज्जा से युक्त बड़े ही सुख-सुविधापुर्वक जीवन व्यतीत करते हुये, बड़े-बडे स्कुलों की स्थापना की गई है वहां बड़े घरों के बच्च, धनी लोगों के बच्चे पढ़ते हैं ग्रौर दूसरी तरफ जो ये विद्यालय हैं इनमें पीने के पानी की व्यव-स्था नहीं है, रहने का स्थान नहीं है, किताबें नहीं हैं, कापियां नहीं हैं। स्वाभाविक रूप से इस नीति के ग्राधार पर परे देण के ग्रन्दर हम दो प्रकार की क्लासेज पैदा करते जा रहे हैं। एक क्लास इन्फीरियटीं काम्पलेक्स से ग्रस्त होकर अपना जीबन व्य-तीत करने के लिये मजबर हो रही है झौर दूसरी क्लास इस प्रकार की बन रहे। है जिसको लगता है हम ही सब कुछ है हम सब कुछ कर सकते हैं। इस तरह से एक कन्फ़्रन्टेशन की स्थिति पैदा होती जा रही है। मौर्यसाहब की जो भावना है, जिस भावना के ग्राधार पर इस प्रस्ताव को लाया गया है वह भावना परी नहों हो सकती ग्रगर इस प्रकार के झगडे होंगे, इस प्रकः 🕈 की हीनता की प्रवत्ति पैदा कर दी जायेगी। ग्रगर ऐसा होगा, इस प्रकार के झगडे होंगे तो लोगों में बगावत की स्थिति पैदा होगी। मैं यह भी कहना चाहता हं कि जहां प्राथमिक स्तर पर, पहले स्थान पर लोगों के अन्दर सामान्य तौर पर एक भावना है उस भावना का संचार करते हुये शिक्षा देने की व्यवस्था करनी चाहिए थी वहां इसका पूर्णतया अभाव है। साथ ही मैं यह भी कहना चाहता हं कि जब नौजवान अपनें पढ़ाई पूर्ण कर लेता है तो स्वाभा-विक रूप से जब वह नौकरी ढूंढने जाता है तो उसके लिये कोई रोजगार नहीं होता । शिक्षा उसकों बेकार हो जातो है। 7वीं, 8वीं कक्षा पास आजकल ज्यादा धन अजित कर लेता है जयकि बा. ए., एम. ए. झौर पी. एच. डो. पास किया हुआ नौजयान रोड इंस्पेक्टरों

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करता हुग्रा दिखाई देता है । जब उससे पूछा जाता है क्या करते हो तो वह कहता है चप्पलें घसेट रहा हं। यह जो शिक्षा में विषमता है यह हमारे लिये एक भंयकर स्थिति पैदा कर रही है । क्राज लाखों को संख्या में पढ़े-लिखे बेरोजगार घुम रहे हैं। शिक्षा को इस प्रकार का रूप प्रदान करने की ग्रावश्यकता है जिससे उनको पढ लिख कर बेरोजगार न घुमना पड़े । ग्राप फ्री' एजकेशन की बात करते हैं तो मैं यह कहना चाहता हुं कि इस प्रकार को नोति का ग्रनुसरण करें जिसके आधार पर जब नौजवान पढ़कर निकले तो उसको लगे हमें निष्चित रूप से काम मिलेगा । (समय की घंटी) मैं एक-दो मिनट में रुमाप्त कर रहा हं। में इस संदर्भ में, जो डैवेलपुड कंट्रोज हैं उनका उदाहरण देना चाहता है। इंगलैंड में जो नजवान पढ-लिखकर निकलता है तो निश्चित रूप से साल भर के अन्दर उसे किसों ने किसों काम में लगा दिया जाता है ताकि अन्भव प्राप्त कर सके । उसको अच्छ धन राशि भी दी जाती है। यद्यपि उनको कहा जाता है कि वह अनएम्पलायड है फिर भो उसको साल भर के अन्दर काम देने कों गारण्टं दो जातं है। स्थिति यह है कि वहां के नौजवान को भत्ता भी दिया जाता है, सारा चेजें दें जाती हैं फिर भी वह काम के लिये बेचैन रहता है । लेकिन यहां यह स्थिति नहीं है । यहां इस प्रकार की व्यवस्था नहीं है। इसलिए मैं यह कहना चाहंगा कि हिन्दूस्तान के अन्दर हम को शिक्षा नोति के ऊपर विचार करना चाहिये । शिक्षा सलाहकार समिति बनो हुई है मैं भी उसका मेम्बर हूं। उसमें कई बार इस पर चर्चा हो चुको है। मैं कहना चाहता हं कि शिक्षा को ऐसों बनाने को ग्रावश्यकता है जिससे नौजवान को शिक्षा पूर्ण होते हो रोजगार मिल जाए ।

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लड़कियों को पढ़ाई को ग्रोर भो यिशेष ध्यान देने को आवश्यकता है । वनवासो हैं, पिछड़े वर्ग के लोग हैं उनके लिये भो विशेष योजना बनाने को प्रावश्यकता है । तब ही जाकर हम कह सकेंगे कि हम शिक्षा को सहीं दिशा में सभी लोगों को उपलब्ध कराने में सफल हुए हैं । इतनी बात कह कर, आपने जो मुझे बोलने का श्रवसर दिया उसके लिये धन्यवाद देते हुए, अपनी बात समाप्त करता हूं ।

श्री राम नरेश कुशवाहा (उत्तर प्रदेश) : मानने द उपसमाध्यक्ष महोदय, इस विषय पर क्या कहं, यहीं सोच रहा हुं। ग्राजादों के बाद हम लोगों ने इस देश को क्या बनाया है ? हम लोग जब पढ़ते थे तो यह देखते थे कि आजादों के पहले हमारे देश में जितने भों जिले थे शायद है कोई जिला हो जिसमें कान्वेन्ट और अंग्रेजी माध्यम का स्कुल हो। शहरों में इस प्रकार के स्कूल हुआ करते थे । आज बड़े-बड़े जिलों को तो बात हैं दूसरों है. पांच हजार को ग्राबादं वाल। भो कोई ऐसा गांव नहीं हैं जिसमें ग्रंग्रेजी माध्यम वाला स्कूल न हो । ऐसा हालत में हम हिन्दुस्तान को क्या बना रहे हैं ? हमारे संविधान में स्पष्ट निर्देश है कि 14 वर्ष तक के बच्चों को ग्रनिवार्य ग्रांर मुपत शिक्षा दो जाये। लेकिन क्राज इतने दिनों को ग्राजादें के बाद भी हम ऐसा प्रवन्ध नहीं कर पाये हैं । सारे हिन्दुस्तान में उत्तर प्रदेश एक अन्नेला ऐसा राज्य है जिसमें आठवीं तक को पढ़ाई मुफ्त नहीं है । ग्रानिवार्य शिक्षा को तो छोड़ दोजिये। इस प्रस्ताव के द्वारा इस प्रकार को स्थिति में हम कितनी कामयाबी हासिल कर सकोंगे, मैं नहीं जानता । लेकिन एक बात जरूर कहना चाहता हं कि हमारे देश में आज हालत यह है कि काम्बेन्ट

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[श्री राम नरेश कुशवाहा]

मोर मंग्रेजी माध्यम के स्कूल तो खुलते जा रहे हैं स्रौर स्राप शिश मंदिर कितने भी खोल दोजिये, हमारे प्राइमरी स्कूलों की छतें गिरतें जा रही हैं । प्राइमरो स्कूल जहां लगते हैं उनके बगीचे घटते जा रहे हैं । बच्चे बोरा पोठ पर लाद कर स्कूल जाते हैं। जहां तक अध्यापकों का सवाल है, मैं स्वयं भी अध्यापक हं, हमारा नैतिक स्तर इतना गिर गया है कि शायद एक दो घंटे पढाने की जहमत भाइम नही उठाते हैं। एक तरफ तो ग्राम लोगों के लिए जो स्कूल हैं वे टूटते जा रहे हैं और दूसरों तरफ हम गुलाम-दर-गलाम पैदा करते जा रहे हैं। ऐसी हालत में भी हम कहते हैं कि हम देश को बना रहे हैं । हम कहते हैं कि ग्राप इस तरह से देश को बरबाद कर रहे हैं। जब तक दो तरह को शिक्षा होगों तब तक किसों भी कीमत पर देश बनने वाला नहीं है।

मैं ग्रापसे यह कहना चाहता हं कि याज यह बहाना बनाया जा रहा है कि बाबादें बढ गई है, इसलिए निरक्षरों को संख्या भी बढ गई है। मैं पूछना चाहता हं कि अगर आबादों बढ़ गई है तो ग्राप विकास क्या कर रहे हैं ? मान्यवर, जहां तक आवादों का सवाल है. शिक्षित समाज में बर्थ कंट्रोंल हो सकता है । अशिक्षित समाज में बर्थ कंड्रोंल नहीं हो सकता है । इस बात को आपको समझ लेना चाहिए कि अगर आप बर्य कंटोल करना चाहते हैं तो समाज को शिक्षित बनाइये, उसकी तरफ ध्यान दाजिये । ग्रागर देश गरीब रहेगा तो निश्चित रूप से ग्राबादी घटगो नहीं । सन 1937 में श्री चेम्बरलेन इंगलेण्ड के प्रधान मंत्री थे । उन्होंने एक केमें शन बैठाया था क्योंकि इंगलैण्ड की ग्राबादो घट रही थी । मैं उस

कमीशन को डिटेल में नहीं जाना चाहता हं। मैं चाहता हं कि उनके रिपोर्ट को पढ़ा जाय । मैंने उसको पढा है । वह रिपोर्ट पालियामेंट के लाखरे में नहीं है । इस प्रकार को रिपोर्ट पालियामेंट की लायबेरें में होनें चाहिए । इस विषय पर उस रिपोर्ट में तॅन बातें कही गई हैं। एक सिफारिण तो उन रिपोर्ट में यह कहें गई थें कि काम का प्रेज़ग इतना बढ़ गया है कि बोबी कहीं काम करते है और शीहर कहीं काम करता है और जब वे काम करके रात को घर लौटते हैं तो इतने थाते होते हैं कि सो जाते हैं, एक दूसरे से बात भो नहीं कर पाते हैं। दूसरा कारण उन्होंने यह बताया था कि आजकल मनोरंजन के साधन इतने हो गये हैं कि बंबों कहीं सिनेमा देखतं है ग्रौर गोहर कहीं थियेटर देखता है । रात को जब बे लौटते हैं तो दोनों आपस में बात भी नहीं कर पाते हैं और सौ जाते हैं। त सरो सिफारिश उस कमोशन ने यह को थे। कि ग्राजकल लिविंग स्टैंडई इतना ऊंचा हो गया है कि लेडोंज में चर्बी इतनी वढ जाती है कि गर्भाधान नहीं हो सकता है । मान्यवर, इसके विपरीत हमारे यहां क्या स्थिति है? हिन्दस्तान में काम के तो यह हालत है कि बेकारों दिन-ब-दिन बढतें जा रहो है, लोगों के पास काम नहीं है । ऐसी हालत में बेकार आदमी ग्रपनो बो को तंग नहीं करेगा तो फिर क्या करेगा ? बेकारी ग्रौर गरेंबी की लिमिट यह है कि गरीबों से नीचे को रेखा में रहने वालों की संख्या बढ़ती जा रही है। एक ही युद्धाल के बिछौने पर एक ही गुदड़ो के अन्दर पति पत्नी रहते हैं, तो इससे कैसे होगा ?

दूसरी बात में यह कहना चाहता हूं कि गरीब...

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उपसमाध्यक्ष (श्री सैयद रहमत ग्रसी): मरी एक बात सुन लीजिये, वक्त बिल्कुल खत्म हो चुका है।

श्री राम नरेश कुशवाहा : 希 बिलकुल खत्म कर रहा हं । लेकिन यहां तो चर्बी क्या ग्रायेगी, पेट ग्रीर पीठ सटे हए हैं । तो इन तीनों कारणों को जब तक ग्राप दूर नहीं करेंगे तब तक जनसंख्या कम नहीं होगी । आपकी सारी योजनग्रें गरीबों के नाम पर बनती हैं। उत्तर प्रदेश में एक अप्रब रुपया रखा गया मेकिन साल भर में कूल 5 करोड रूपया खर्च हम्रा ग्रीर 95 करोड़ रुपया बाकी रह गया । जव उनके लिये ग्रफसर ही उन्टे लोगों को बनायेंगे तो ऐसे ही होगा । पुराने जमींदार यह कहा करते थे कि हलवाले को दो जुन की रोटी मत दो नहीं तो वह दूसरे दिन हल चलाने नहीं ग्रायेगा । इसी तरह से इस सरकार की मंगा भी है कि अगर बेकार रहेंगे, अशिक्षित रहेंगे, तंग होंगे तो हमारा हल बलायेंगे झौर झगर शिक्षित हो गये तो गडबह करेंगे । जैसे केरल में ज्यादा शिक्षा है, वहां मामला गड़वड़ा जाता है, बंगाल में शिक्षा ज्यादा है वहां मामला गढवडा जाता है, मध्य प्रदेश में शिक्षा है, कम गड़बड़ है। सरकार की साफ नीयत है कि देश में अशिक्षा रहे, गरीबी रहे, भखमरी रहे, बेकारी रहे तभी VICE-CHAIRMAN (SHRI THE SYED RAHMAT ALI): Shri Suraj Prasad; not there. Shri Gh'ulaip Ra-sool Matto. हो पाछ करवा दत । इन चद ereble

SHRI GHULAM RASOOL MATTO <Jammu and Kashmir): Mr. Vice-

until then complete the age of eighteen yeart

Chairman_i Sir. I thank you very much for allowing me to speak on this Resolution. This Resolution which has been brought by Mr. Maurya i_s exactly in consonance with the provisions of article 45 of the Directive Principles of our Constitution. Article 45 stipulates provision for free and compulsory education for children. It state:

"The State shall endevour to provide, within a period of ten years from the commencement of this Constitution, for free and compulsory education for all children until they complete the age of fourteea years."

Sir, these are the exact word_a of the Constitution. This Resolution brought by Mr. Maurya needs only a little-amendment. Instead of 18 years, it should be brought down to 14 years. There are many countries in the world which have provided this up to 14, 15, 16 or up to 18 years. If our Law Minister guarantees to us that be will provide free and compulsory education up to the age of 14 years he will be doing what the Constitution enjoins upon him to do. If he does not do, he contravenes the provisions of the Constitution. It appears that the Government is more prone to contravening the provisions of the Constitution these days.

I, therefore, heartily support the Resolution put forth by Mr. Maurya. We must all endeavour ' and try to see that free and compulsory education is provided up to the age of 14 years. The time constraint is there. You have told me that the time at my disposal is very short. So I am finishing my speech with the request that the Government should come forth with acceptance of thi_s Resolution a slightly modified form as enjoined upon them under article 45 of th« Constitution.

श्री हुक्मदेव नारायण यादव (बिहार) : उपसभाष्यक्ष महोदय, समय के ग्रभाव में

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मैं भी कम से कम समय में अपनी राय देना चाहंगा । वैसे में इसमें एक बनियादी बात भी उठाना चाहता था । हमारे विद्वान साथी मौर्य जी ने उस दिन बडे ही विस्तार के साथ ग्रपने विचार रखे, शिव चन्द्र झा जी ने भी अपने विचार रखें थे। किसी भी काम को करने के लिये पहले दिशा चाहिए, दष्टि चाहिए ग्रौर संकल्प चाहिए। दिशा होन, दष्टि-हीन ग्रगर संकल्प होगा तो उसने कुछ निकलने वाला नहीं है । संकल्प से तभी फायदा निकलेगा जब उसके साथ दिशा भी हो, दब्टि भी हो। अभी भारत में शिक्षित करने की बात तो दूर रही. मेरे शब्दों में लोगों को साक्षर बनाने की योजना होनी चाहिए । अगर हम लोगों को साक्षर बना दें, लोगों को ग्रक्षर ज्ञान हो जाय तो काफी है। शिक्षित कराने का जहां तक सवाल है हमारे देश में शिक्षा देने की न नीति है, न हमारी दृष्टि है और न हमारी कोई दिशा है । हम क्या शिक्षा देना चाहते हैं ? अर्थ के मामले में, यौन के मामले में, धर्म के मामले में, संस्कृति के मामले में. सम्बता के मामले में, हम क्या शिक्षा देना चाहते हैं ? हमारे ऊपर एक संस्कार जन्म से चेतन, ग्राचेतन, ग्रावचेतन मन पर दिया गया है आज उसी शिक्षा के संस्कार को लेकर हम चल रहे हैं। ग्राज भी इस देश में लाइब्रेरियों में, पुस्तकालयों में, सावजनिक जगहों पर उन ग्रन्थों का पाठ होता है कि नहीं ? मनस्मृति जो कहती है कि गुद्र ग्रगर वेद मन्त्र को सुन ले तो शोशा गला के कान में डाल दो, अगर वह बढ ले तो उसकी जीभ तराण लो, ग्रगर गद्र के पास में सम्पत्ति हो तो राजा का काम है कि उसकी सम्पत्ति को जब्त कर के ब्राह्मणों के बीच में वितरित कर दे। ग्रब मैं पुछना चाहता हं कि क्या आप इस समाज को सही दिशा देने के लिए ऐसी

until they complete **the** age of eighteen years

ग्रनगंल बातों को, धर्म के नाम पर उन ग्रन्थों को छापने वालों को ग्रौर पढने वालों ग्रौर बेचने वालों. प्रकाशित करने वालों को दण्डनीय ग्रपराध के ग्रन्तर्गत सजा देने के लिए तैयार हैं या नहीं ? आप उनको नही पकड़ेंगे । कहेंगे यह तो धर्म पर आघात है। तो एक तरफ बचपन से वच्चों को ऐसी शिक्षा मिलती है, उनको हम पढवाने का काम करते हैं । यह जन्म ग्रौर जाति के ग्राधार पर, जाति ग्रौर यौन के ग्राधार पर कटघरे हैं उसी तरह औरत और पुरुष का सवाल है, नर ग्रीर नारी का सवाल है । ग्राज णिक्षा क्या देते हैं कि पुरुष विलकूल स्वतंत्र है, उन्मुक्त है, ग्रसीम है और नारी उसके मुकाबले में कुछ भी नहीं है । चाहे हम वातें जितनी भी कर लें चाहे हम उस के लिए जितने प्रस्ताव पास कर लें, चाहे हम जो कुछ भी कर लें लेकिन क्या समाज को विडम्बना ग्रौर शिक्षा को विडम्बना को समाप्त कर सकते हैं । अगर कोई नारी पुरुष के साथ सम्बन्ध स्थापित करे तो यौन के सम्बन्ध में वह अपवित्र है, छच्ट है, पापी है । पुरुष चाहे अनेक स्त्रियों के साथ ग्रपने सम्बन्ध स्थापित कर ले तो उसका यौन गंगा की पवित धारा के समान शुद्ध, स्वच्छ ग्रीर निर्मल है क्या यह दृष्टिकोण ग्राप समाज में चलाएंगे । यह दुष्टिकोण का सवाज है । यौन के मामले में नारियों पर जितने प्रतिबन्ध हैं क्या उतने प्रतिबन्ध पुरुषों पर यौन के मामले में हैं, नहां हैं। तो हमारा दण्टिकोण क्या होना चाहिये ? ग्रगर नर-नारियों को समतौं का समाज बनाना है, जन्म और जाति को घेरेको तोड कर के समबाईादी समाज बनाना है. धर्मं ग्रीर सम्प्रदाय के भद के दायरे को मिटा कर मानव भानव एक समान वाला जो समाज बनाना है, वर्ग विषमता को मिटा कर, ग्रर्थ के मामले में समतावा

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समाज की स्थापना करना है, समाजयादी समाज जो हम को लाना है, गांधीवादी दर्णन के आधार पर समाज निमणि की हम(री योजना है तो बचपन से ही बच्चों को उसी तरह की शिक्षा देनी पडेगी । जैसा पाठ पढायेंगे बैसे बच्चे बन कर तैयार होंगे । इसीलिए जाति प्रथा पर किताब लिखते हुए स्वर्गीय डा० राम मनोहर लोहिया ने बड़े विस्तार से इसका विक्लेषण किया है जाति के आधार पर यौन के ग्राधार पर झौर जन्म के ग्राधार पर कटघरे हैं । मौर्य साहब ने प्रस्ताव रखा है वे बाबा साहेव अम्बेदकर केसमर्थक और शिष्य रहे हैं । डा० राम मनोहर लोहिया और बाबा साहेव ग्रम्बेदकर के बीच में इस सम्बन्ध में बहत लम्बा पताचार हम्रा था, मैंने उन दोनों महान नेताओं के विचारों को पढ़ा है । उस किताब के अन्दर यदि समय रहता तो निकाल कर मैं बताता कि उनके क्या विचार थे। हम नीतिवादी बने, लेकिन हमारो शिक्षा कैसी हो, कैसा समाज हम बनाता चाहते हैं, हमारा दर्शन क्या है । अगर मार्क्स का दर्शन है तो चोन झौर रूस में अथवा सारी दुनिया में जहां लोगों ने जिस पुरुष के जीवन दर्शन को स्वीकार किया. उसी जीवन दर्शन की पद्धति में शिक्षा पद्धति का निर्माण किया है। वचपन से हो बच्चों को उसी तरह की णिक्षा देने का काम शरू किया है तब एक नया समाज वना है । भारत के अन्दर दर्भाग्य यह है कि हमने कोई दर्शन स्वीकार ही नहीं किया है। हमने बाणी में गांधो वादी दर्णन को स्वीकार किया हमने बाणों में मानवतावादी दर्शन को स्वीकार किया है ग्रीर वचन से तो मेरा दर्शन रहा है ---

> सिया राम मय सब जुग जानी, करहं प्रणाम जोर जग पानी।

until they complete 294 the age of eighteen years

लेकिन कर्म में हमारे क्या रहा है ? तुम द्साध हो, तुम से हमारी हडी छ जाएगी, कृत्ता तो भगवान के मन्दिर में जा सकता है लेकिन इन्सान उस ईक्वर के दर्शन नहीं कर सकता है । यह है भारत की संस्कृति, और यही णिक्षा है । आज यावश्यकता इस बात की है कि हम ऐसी शिक्षा और ऐसी नीति बनावें जो इन तमाम घेरों को तोड कर एक प्रगतिशील शिक्षा नीति के ग्राधार पर बच-पन से ही सिमाज में मानव-मानव के बीच में जाति भेद यैदा करने वाली. इन्सान ग्रौर इन्सान के बीच में, जन्म ग्रीर जाति के आधार पर, यौन के आधार पर, नीचे झौर ऊंचे की बात करने वाली उन तमाम पुस्तकों को लाइव्रेरियों से उठा कर, जला कर राख कर दें, समद्र में उठा कर फैंक दें, नयी किताबें लिखें, नये विचार ग्रीर नया मानव तैयार करें, और नयी शिक्षा नीति बनाएं तब हम नया समाज बना सकेंगे।

(The Vice-Chairman (Shri R. Kamakrishnaia) in the Chair)

SHRI AJIT KUMAR SHARMA (Assam): Mr. Vice-Chairman, Sir, I congratulate hon. Mr. Mauryu for bringing this Resolution which, in fact, reminds this House as well as the Parliament and also the ruling class in the whole country how the nation has .been betrayed by our rulers during all these years since independence. Two very important directions wre given by the Constitution, one related to what Mr, Maurya has referred to, that is, article 45, for giving Compulsory and free education to all children upto the ago of 14 years within ten years of the commencement of the Constitution; the other, which also had the same time-limit of ten years, related to reservation of Scheduled Castes and Scheduled Tribes, which means, the Scheduled Caste and Scheduled Tribe communities were to be brought to the higher level within ten years. In both these cases the target dates have been changed from time to time. In respect of educating

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i960 to get date was changed from 1965, then to 1975-76. Then Planning Commission fixed another target-1984. Again the Education Commission had fixed the target at 1986. Recently the Planning Commission again decided that it should be 1987. Now the latest com, mitment by the draft Five Yea_r Plan is 1990. And the latest of the latest is the Minister's statement that we cannot even achieve it by 1990 in view of the increasing population of this nation. Now all these only indicate that the Government does not have a will to fulfil the solemn direction which was given by the Constitution. It also indicates want of any serious purpose with the Government, a Government which can take pride in holding of the Asiad function in record time by spending lots of money and putting all its energies into that affair, a Government which takes pride in introducing colour television and in introducing videos, not only for the purposo of educating the people but to Upoil even the atmosphere of good education in the country. Now all these indicate that there is no purpose or perspective behind the policy regarding education in the country. It is a sad commentary that even in Parliament, we have had no occasion, we do not have very much time, to discuss this vital matter of educational policy. I would like the Education Minister to bring a comprehensive resolution with a concrete programme for a better system of education in the country so that the; House may discuss it at length, without suffering any constraint of time-limit because this is one subject which we have not discussed for a very long time. Even for the purpose of improving education, we have got to discuss it in a very threadbare manner.

The Government seems to be satisfied by quoting figure about the growth of literacy in the country. But the literacy figures only conceal the very vital fact that the number of illiterates in the country is increasing year after year. The total number of illiterates in 1951 was 213 millions. In 1961 it increased to 333 millions. And in 1970-71 it went up to

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387 millions. This is the basic question. We do not have to be satisfied with the rate of growth of some literacy. When the number increasing year after year of illiterates h under the present policy of the Government we cannot hope to achieve one hundred percent literacy even in 40 to 50 years, May I also remind the Government that by allowing English, medium private primary schools it is creating two nations in the country. In other words the Government is helping disintegration. Therefore, it is necessary, that the Government should take a very serious note of the whole thing. No planning, no economic growth, with take place unless we talks this problem of illiteracy in the country. For that purpose I hope this Government will bring tor-ward a concrete programme, not merely discussing, giving some pious hopes and pious promises about increasing literacy, providing education to people. Let the Government come all the forward with a concrete programme of education which will bring about a full-fledged literacy in the country within a very short period of, say, 15-20 years. I will conclude by mentioning one thing. Long, long, ago, even before independence, when Pandit Jawaharlal Nehru came out of the jail in 1946, we had a study circle in Allahabad, which he kindly inaugurated; and he made a very said we want short speech and he independence of the country, but what for? What shall we do when wo are free? He referred to Ramanujam, the great mathematician of the country. He said that in the villages so many Ramanu-jams are languishing and when we get independence, we shall see that every Ramanujam lying in the villages will get a chance to develop himself and to flower himself. Now, after all these years of independence what we find is that our educational policy pursued by the Government has rather stopped all Ramanujarrti from coming out of the villages than helping them to come out. The Government's policy with its elitist bias is against the poor. I hope the Government will take note of this and will revise its policy, not only revise its policy, but adopt a real, concrete, educational policy so that we can achieve our objectives and we can fulfil the directions of the Constitu-

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tion in regard to achievement of literacy and universal education.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Now the Minis ter......

SHRI SHUSHIL CHAND MOHUNTA:

Mr. Vice-Chairman, please give me one minute. . .

SHRI SHRIDHAR WASUDEO DHA BE (Maharashtra): On a point of order. There is a very serious and very impor tant resolution regarding legal aid, fol lowing this resolution. Therefore, if you allow more people to speak, then that resolution will not be taken up

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): It was agreed that Mrs. Roda Mistry's resolution will be introduced today. That is why I have called the Minister so that he may intervene briefly and Mr. Maurya will reply.

SHRI SUSHIL CHAND MOHUNTA: Kindly give me only one nlinute...

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): All right; please be very, very, brief.

SHRI SUSHIL CHAND MOHUNTA: I would only say that if we have decided that education Should be given priority and everybody should be made literate, that our literacy rate should be increased, then we have to make provision for it from somewhere. If we are going to spend a thousand crores on ASIAD and construction of buildings and stadia which are of no use today, then how are you going to spend money for education? Wherefrom can you get money or education? You must decide your priorities. Cut down this extra expenses and devote more money, more energy and more time, to education. This is all I wanted to say. Don't waste the time and money, on such things. Thank you.

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON?: Mr. Vice-Chairman, the honourable Shri Maurya

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has tabled a very important resolution. The resolution is quite laudable. I am grateful to all those Members who have taken part and in the course of their purchase have given certain valuable sug-4 P.M.

gestions. Without taking much of the time of the House, I would like to go through the points made by the hon. Members pointwise.

First of all, Shri Maurya stated that the Constitutional commitment has not been fulfilled. It is true that the Constitutional commitment has not been fulfilled in the sense that universalisation ha? not been achieved. But it is not that we have not been making attempts to achieve this universalisation. The progress made from 1950 till 1980 will give us a clear picture on the subject. This point was mentioned by Shri Sukul also.

In 1950 we had 2,23,267 schools and in 1980 the number hau increased *to* 5,92,9,969. The number of teachers in 1950 was 6,23,400. In 1980 we had 21,47,200 teachers. The number of students in 1950 was 2.3 crores and in 1980 this number has gone up to 9.84 crores. The expenditure on education in 1950 used to be around Rs. 44.2 crores whereas in 1980 it rose to Rs. 1,500 crores.

The second point made by Shri Maurya was that education should cover control of population, combating castei-sm, social reforms, dowry, etc. Shri Hukamdev Narayan Yadav also mentioned this. There are adequate inputs relating to all these in the existing curriculum and syllabus.

As regards population control, we have recently introduced a population education project covering all classes in all schools. Value orientation in education has also been adequately stressed. Values of nationalism, secularism, pride of heritage, composite culture and harmony with nature have all been incorporated in text books.

The next speaker was Shri Shiv Chandra Jha. He is not here at the moment. He mentioned that literacy is not enough, and there should be proper education. I entirely agree with him. This is a valid ob-

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(Shri P. K. Thungon.)

servation and that is why we have been emphasizing on relevance and useful nes..; of education. This has been sought to be achieved by the decentralisation process of curriculum so as to make education relevant to the life, needs and local situation of students. Appropriate inputs relating to socially useful project work are also being introduced.

The second point he made was that the three-language formula is not implemented in all States. To some extent I agree with him. This formula has been incorporated in the national policy on education and the formula was endorsed by the Parliament also and all States and Union Territories have been requested to adopt and implement it. Some States have not vet fully done so. They are being continuously persuaded. But it is to be appreciated that in a matter like teaching of languages, there should be no force or compulsion. Our Prime Minister has repeatedly been stressing that no language should be imposed on any one. We hope all States and Union Territories would soon adopt and implement the three-language formula as it has been advocated.

The best speaker was Dr. (Mrs.) Najma Heptulla. She raised certain very important points. One of the points was that there should be uniform text book?. All text books from Classes I to VIII have been nationalised everywhere. Many States and Union territories have also nationalised the school text books at the secondary and senior secondary level. There is no uniformity in the prescription of common textbooks in all the schools in the country. In fact, there is a contrary opinion to the effect that such uniform prescription will amount to unwarranted regimentation violative of academic freedom. Also, Sir, it is argued that such a move will not be consistent with the approach of environment-based decentralised system of education. The textbooks prepared by the NCERT are open for adoption or adaptation by the States. Another important point that she raised was about a book. She said that the book "Those Who Fought For Freedom" published by the National Book Trust contains only the name of Mr. Jinnah among

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the Muslims. Sir, the title of the bock is "Those Who Fought For Freedom". This has been published by the Children's Book Trust and not by the National Book Trust of India and it has been authored by Shri K. L. Gauba. This Trust is a private organisation. We agree that in a publication like this a balanced Tiew should be taken including the names of personalities who fought for freedom. We will bring this to the notice of the Trust in a suitable manner.

DR. (SHRIMATI) NAJMA HEPTULLA (Maharashtra): Thank you.

SHRI P. K. THUNGON: Again, Sir, Mrs. Najma Heptulla raised another point. She said that technical and vocational education should be started. S the school level, vocationalisation of higher secondary education is a major step in the reconstruction of the present educational system. In the 10x2 pattern of School education, vocationalisation has been introduced at the plus 2 stage so far in only 10 States and Union territories except two States. Other States have introduced oh a limited scale. For the introduction of vocational courses we have suggested to the State Governments to evolve a time-bound programme for the conduct of surveys, participation, preparation of curriculum, institution of courses, opening of institutions, etc. Vocationalisation of higher secondary education is not progressing at the desired pace for want of funds. Technical education is imparted in polytechnics and colleges after the school stage of education. The other point that she has raised was that the cottage industries should be encouraged from the schooling age itself. We alive to this. Sir. In fact, special attention has been paid to interlinking elementary, both formal, and non-formal and adult education with progra'mmes of rural development, social forestry, handicrafts and hand-looms.

The next speaker was Dr. Malcolm Adiseshiah. Alongwith him, Sir, Shri S. P. Mitra aso mentioned about the problem of drop-outs. Dr. Malcolm Adiseshiah said that 70 million child drop-outs are there and the percentage is 64. Sir, Dr. Adiseshiah is not here at the moment. He

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would have been happy to hear that there has been a decrease in this percentage. The latest percentage figure available with us is 64.4. We do admit that the dropout rate at the school stage is still high. To reduce the dropout rate, we have envisaged and undertaken various measures and some of these measures are:—

(1) Adequate provision for Incentives like free books and stationery, free uniforms particluarly for girls and mid day meals.

(2) Provision of non-formal parttime education at an extensive level.

(3) improvement of quality of education through decentralisation of cur ricula making them relevant to the needs, life situations and environments of children in diverse social, economic and georgraphical conditions.

(4) Provision for multiple-point entry into any class at the 11th stage.

(5) Parental education to overcome their apathy towards the education of children, especially of girls.

Six, setting up of school committees in all schools, particularly in the rural and backward areas. Seven, appointing a National Commission for intensive efforts for increasing enrolment and retention.

Sir_< the next speaker was Shri Nepaldev Bhattacharjee. I hope he is here.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): He is not here.

SHRI P. K. THUNGON: He mentioned that we lack political will for universa-lisation of education. He gave the example of Vietmam. The magnitude of the problem in India cannot be compared with that of Vietnam. Moreover, the political System being different, we cannot blindly follow the example set up by another political system.

(Mr. Deputy Chairman in the Chair.)

until they complete the age of eighteen years

Sir, the next one, the most important, speaker was Smt. Usha Malhotra. I am grateful to her. She has made certain points which are very relevant. She has said that before we ask what the Government is doing let us ask what we are doing. In this regard, the point i; very I relevant. Sir, because governmental effort is not enough. Unless and until Government gets cooperation from all sections of people and particularly the parents and other guardians, it will not be possible to achieve universalisation of education. She mentioned about vocational education. I have already stated about that.

After that came Mr. Ramakrishnan, who has just left the Chair. He -tated that we should have a national education policy. In this regard I would like to state that we do have a national education policy. The National Education Policy was laid on the Table of the House ki 1968. He also advocated for more budgetary allocation for the Education Deptt. I am thankful to him for advocating this, Sir.

The next speaker was Mr. S. P. Mitra. He is not here. I wish he had been kind to listen to me, Sir. He said certain steps which are taken by China. Mr. Mitra seem-; to be having more information about China than about India. It apprearS to me that he is not aware that for ihe

- | last 40 years we have been using the radio for educational purposes and also for the last more than 10 years we have been using the TV for educational purposes,
- { and we have the INSAT programme. .. f Interruptions) in our hand.

The next speaker was Mr. P. N. Suku'.. I have already mentioned about him.

Mr. Kalraj Mishra stated about the lack of facilities and about the unemployment problem. About the unemployment i probem, I have already stated, Sir, in reply to the earlier Members what we are doing for vocationalisation, etc. etc. Regarding lack of facilities, as Mrs. Usha Malhotra has rightly pointed out and Mr. Ramakrishnan has rightly pointed out. I until and unless we have more funds we I will not be able to achieve the target and

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(Shri P. K. Thungon.)

at the same time until and unless we have cooperation from all sections of people we will not be able to mitigate this problem.

The next speaker was Shri Ram Naresh Kushawaha. I hope he is here. He said that without removal of poverty universalisation of education cannot be achieved. I entirely agree with him, Sir. Until and unless we have balanced economic development and until and unless we have industrial development. I do not think that universalisation of education can be achieved. 1 do not think that the universalisation of education can be achieved by only educational efforts. After that, Shri Matto spoke. He also said that this Resolution is in keeping with the constitutional provisions. He stressed that we should accept this Resolution. I would like to state at this stage that since this a constitutional provision and there is a commitment, i.e. it was for 10 at the first stage, later on it was extended for another 10 years and again extended for another ten years I think it would be sufficient if we can achieve that target of universalisation of elementary education. Shri Hukmdeo Narain Yadav spoke very eloquently about the defects in textbooks. Mr. Yadav will, be happy to know that the Government of India is already reviewing certain textbooks. If any wrong textbooks are in circulation which go against our social purpose or which preach casteism, those will be discontinued.

The last speaker, Shri Ajit Kumar Shar-ma, stated that this target can be achieved. As I have just now stated, until and unless we have a balanced economic growth and industrial growth and at the same time control of population, we are afraid that our efforts may be nullified. I must mention that Mr. S. P. Mitra also stated that the Minister of State for Education had gone back on her word. I would like to assure him that she is not a person who will be back on her word. Before concluding, I must reiterate certain steps which the Government of India are taking towards the implementation of this constitutional commitment.

[RAJYA SABHA] xmttl they complete 304 ion the aae of eighteen years

Universalisation of elementary education was the cherished goal of the liberation movement to strengthen the emerging nation. It was in this context that Article 45 of the Commission incorporated the provision relating to free and compulsory education to all children until they completed 14 years of age. This continues to b; our cherished goal. As I have already indicated, we are making serious efforts to realise this target in the near future. I would urge upon the House to appreciate the fact that the delay in realising the goal of universalisation has not been due to either lack of will or due to lack of effort. The enormity of the dimension of the problem, the overall resource limitation and the socioeconomic factors come in the way of speedy development and these have to be taken note of. The time-frame adopted by the Sixth Five Year Plan envisages realisation of universalisation by 1990. The focus during the Sixth Plan period, i.e. 1980 to 1985, will be on primary education. Accordingly, the target set for 1985 is 95 per cent enrolment in primary education and 50 per cent enrolment in middle education. The focus will shift to middle schools in the Seventh Five Year Pan, i.e. from 1985 to 1990 period. The targets for 1990 are 100 per cent for both primary and middle stages. The progress in the first three vears of the Sixth Plan have been very encouraging. As against a five-year target of 180 lakhs additional enrolment, we have achieved a target of over 105 lakhs in the first three years. The target for the fourth year is 47 lakhs. Going by this rate of growth, we will not only achieve the Sixth Plan target but exceed it.

ft has been recognised that the formal education system does not fully cater to the requirements of all children because of its rigidities, for example, righity about location, timing, duration, examinaton schedule, etc. • Various reforms have, therefore, beeen introduced to remove these rigidities and to introduce flexibility in the system. These reforms will enable more children to avail the schooling facilities. Simultaneously we have also started a non-formal education system to suit the convenience of those children who are **..** ot able to take advantage of the formal

system because of socio-economic factors. The non-formal system has proved very popular and useful. We) have about one lakh non-formal centres enrolling over 25 lakh children. Besides laying emphasis on formal education for children in the age group of 6 to 14, we are also equally concerned about educating the illiterate adults in the age group of 15 to 35. These are the people who missed the opportunity of school education when they were young. To help them, we have aid increasing stress on the adult education programme. Our attempt is to implement the elementary education programme and adult education programme in a co-ordinated manner so that the two are mutually reinforcing. I would like the House to recognise the fact that we have given importance to the universaJisation programme by including it in the Minimum Needs Programme. I am also happy to point out that it has been included as an integral part of the new 20-points programme. Inclusion of it in the 20-point programme has given it a new thrust and it augurs well for speedy realisation of our goal.

In the light of what I have stated now, it is clear that we are taking strident steps towards universalisation of elementary education and are well poised for a breakthrough. What we need now is the concentrated attention to the targets we have already set for ourselves and a more efficient implementation of measures already devised. I appeal to this august House to give us all possible' support in our endeavour. We can surely think of giving special attention to children in the age group of 14 to 18 years. We realised our first goal. It is not our intention to ignore their interest. My request is that we should not at this stage distract our attention from the age group of 6 to 14

A> mention has also been made about Public Schools. It has been demanded that they should be abolished. Public Schools are those schools which are affiliated to the Conference of Public Schools. There are only 55 such schools in the whole country. Their pretence or absence

re. situation in Sri Ixinka

ca;;not really affect our programme. In any i:ase, from a legal point of view, it is not possible to abolish such schools. Our .ifort will, therefore, be to open more schools to cater to the requirements of all sections of society and to improve the standards in such schools.

In conclusion, for the reasons I have cited above, I would appeal to this august House in general and in particular to the hon. Member who has moved the Resolution not to press for it.

Thank you, Sir.

MR. DEPUTY CHAIRMAN: This will be taken up later on. Now, the hon. Prim; Minister.

STATEMENT BY THE PREVIE MINISTER .

Situation in Sri Lanka

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): Mr. Deputy Chairman, Sir, last week I announced that the President of Sri Lanka was sending a personal representative to New Delhi to discuss the situation in Sri Lanka with me. Mr. H. W. layawardene, the special emissary, is now in Delhi. He has had discussions with me as also with our Minister for External Affairs.

I conveyed to Mr. Jayawardene **the** deep concern of our Parliament and of the people of India at the recent happenings in Sri Lanka and our distress at the human suffering resulting therefrom. We have always condemned such violence, killings and discrimination especially when the victims are defenceless.

I took the opportunity to reassure Mr. Jayawardene that India stands for the independence, unity and integrity of Sri Lanka. India does not interfere in **the** internal affairs of other countries. However, because of the historical, cultural and such other close ties between the peoples of the two countries particularly between the Tamil community of Sri Lanka and us India cannot remain unaffected by such events there.

Mr. Jayawardene told us that the situation in Sri Lanka is fast returning to